

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/34, 35, 36/CAA/2017
NAME OF THE TRANSFEROR : HANSA VISION INDIA PVT LTD
**NAME OF THE TRANSFERRE : HANSA HOLDINGS PVT LTD
HANSA ESTATES PVT LTD**
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A.M-ILANGO	COUNSEL FOR <u>ORDER</u> PETITIONER	2
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Shri A M Ilango, counsel for the applicant present and submitted that the report of the RD is awaited. Put up on 03.07.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy)
Member (Judicial)